104146/2024/REGULATORY-FSSAI

File No. RCD-05007/2/2021-Regulatory-FSSAI

Food Safety & Standard Authority of India (A Statutory body under Ministry of Health & Family Welfare) (Regulatory Compliance Division)

FDA Bhawan, New Delhi Dated:04th April 2024

Office Order

Subject: Appointment of FSSAl's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 -regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officer under Central Licensing for the area of Jurisdiction mentioned against their names, until further orders:

S. No.	Name & designation of officers	Area of Jurisdiction				
1	Sh. Balunaik Kethavath, Deputy Director	Telangana				
2	Dr. Vivek V., Assistant Director	Karnataka				
3	Dr. K.A. Arul Anand, Joint Director	Tamil Nadu-1 and Puducherry				
4	Dr. Barnirajan S.C. , Assistant Director	Tamil Nadu-2				
5	Ms. Uma Maheshwari, Deputy Director	Tamil Nadu-3				
6	Sh. Anvar Sadik Kappachali, Assistant Director	Kerala and Lakshadweep				
7	Dr. J Jelin, Assistant Director	Andhra Pradesh				
8	Dr. Pawan Kumar Singh, Deputy Director	Himachal Pradesh and Chandigarh				
9	Ms. Preeti, Assistant Director	Ladakh, J&K and Uttarakhand				
10	Sh. Ashok Kumar Patel, Assistant Director	Rajasthan				
11	Sh. Sanjay Kumar Pandey, Deputy Director	Punjab and Haryana				
12	Ms. Apoorva Shrivastava, Assistant Director	Uttar Pradesh-1				
13	Ms. Ratna Shrivastava, Assistant Director	Uttar Pradesh-2				
14	Dr. Manisha Narayan, Deputy Director	Delhi				

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

(G. Kamala Vardhana Rao) Chief Executive Officer, FSSAI 40444C/0004/DEOULATORY FOOAL

Copy to:

- 1. All Regional Directors, FSSAI
- 2. Commissioners of Food Safety of all States / UTs
- 3. All Designated Officers / Central Licensing Authority / Officers concerned
- 4. CITO -with a request to upload the order on FSSAI Website.
- 5. HR Division/ Training Division, FSSAI HQ
- 6. Guard File of Regulatory Compliance Division.

2024 regarding the appointment of CLA Annexure to FSSAI order number File No. RCD-05007/2/2021-Regulatory-FSSAI dated 4th April

For Tamil Nadu

S.No.	1 Tamil Nadu -1	C Towns 1 Made. 2	Tamin Nagur	The Made	
	-1 Chennai	Arriyalur		Coimbatore	Timmolveli
	Thiruvallur	Cuddalore	Thiruvarur	Dindigul	Timini
		Dharmapuri	Tiruchirappalli	Kanyakumari	Viridhinagar
		Erode	Vellore	Madurai	
		Kancheepuram	Viluppuram	Ramanathapuram	
		Karur	Perambalur	Sivaganga	
		Krishnagiri	Tiruvannamalai	Theni	
		Nagapattinam	Salem	The Nilgiris	
		Namakkal	Pudukkottai	Thoothukkudi	

For Uttar Pradesh

	Hapur			Banda	Lucknow	Etawah	Jalaun	Rae Bareli	Sultanpur	
	Ghaziabad	Shamali		Balrampur	Lalitpur	Etah	Hardoi	Prayagraj	Sonbhadra	
	Gautam Buddha Nagar	Sambhal	Constitution (Constitution Constitution Cons	Ballia	Lakhimpur Khiri	Deoria	Hamirpur	Pratapgarh	Sitapur	
	Bulandshahar	Saharanpur		Bahraich	Kushinagar	Chitrakoot	Gorakhpur	Pilibhit	Siddharthnagar	
	Bijnor	Muzaffarnagar	200	Azamgarh	Kaushambi	Chandauli	Gonda	Mirzapur	Shrawasti	
	Baghpat	Moradabad		Ayodhya	Kasganj	Budaun	Ghazipur	Man	Shahjahanpur	Varanasi
	Amroha	Meerut		Auraiya	Kanpur Nagar	Basti	Firozabad	Mainpuri	Sant Ravidas Nagar Bhadohi	Unnao
	Aligarh	Mathura		Amethi	Kanpur Dehat	Bareilly	Fatehpur	Mahrajganj	Sant Kabir Nagar	Jhansi
	Agra	Hathras		Ambedkar Nagar	Kannauj	Barabanki	Farrukhabad	Mahoba	Rampur	Jaunpur
	Uttar Pradesh - 1			Uttar Pradesh -2						
S.No.					6	I				

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